# N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Christmas Vacation - 2021 commencing from Friday, the 24th December, 2021 to Sunday, the 2nd January, 2022 (both days inclusive) at **Aurangabad Bench**.

## I

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|---|---|---|
| **1** | The Hon'ble Shri Justice **S.G. DIGE** | **24th December, 2021 To 28th December 2021** |
| **2** | The Hon'ble Shri Justice **SANDIPKUMAR C. MORE** | **29th December 2021 To 2nd January, 2022** |

The Hon'ble Lordships will be available for taking up urgent matters on the following days and dates in Court Hall No.12 at 11:00 am.

## II

| Sr. No. | Hon'ble Court | Mentioning dates / days | Court Sitting dates / days |
|---|---|---|---|
| **1** | The Hon'ble Shri Justice **S.G. DIGE** | **On 27/12/2021 (Monday)** from **11:00 am**. to **01:00 pm.** before His Lordship. | **28/12/2021** (Tuesday) |
| **2** | The Hon'ble Shri Justice **SANDIPKUMAR C. MORE** | **On 30/12/2021 (Thursday)** from **11:00 am.** to **01:00 pm.** before His Lordship. | **31/12/2021** (Friday) |

**III**

The following Judicial Officer and Deputy Registrars/Assistant Registrar are available during the ensuing Christmas Vacation 2021 on the dates mentioned before their names.

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| **Shri. A.L. Yawalkar**<br>Registrar (Administration),<br>Amrutwel, Snehnagar,<br>Aurangabad. | **(Available from 24/12/2021 to 28/12/2021)**<br>Ph. No. 2486 028 (O)<br>Mob. No. 94236 10962 |
| **Shri. H. M. Bhosale**<br>Registrar (Judicial),<br>B-01/03, Snehnagar,<br>Aurangabad. | **(Available from 29/12/2021 to 02/01/2022)**<br>Ph. No. 2486 031 (O)<br>2953 402 (R)<br>Mob. No. 81499 51073 |
| **Shri. N.L. Pathak**<br>Deputy Registrar,<br>N-9, K-2/R, HUDCO,<br>Aurangabad. | **(Available from 29/12/2021 to 31/12/2021)**<br>Mob. No. 99703 83719 |
| **Smt. P. S. Sukhia,**<br>Deputy Registrar,<br>Flat No. 402-B, 5th Floor,<br>Disha Apartment,<br>Angooribag, Aurangabad. | **(Available from 24/12/2021 to 28/12/2021)**<br>Mob. No. 98604 71733 |
| **Shri. R.S. Awhad**<br>Assistant Registrar<br>Plot No.4, Gut No.95,<br>Peshwe Nagar, Satara<br>Parisar, Aurangabad | **(Available from 29/12/2021 to 02/01/2022)**<br>Mob. No. 94202 66969<br>95884 45188 |

## AVAILABILITY OF STAFF

S/Shri. M.M. Hadgal and Syed Javeed Syed Hafiz are the Court Sheristedars during the ensuing Christmas Vacation 2021. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

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| Shri M.M. Hadgal<br>Court Sheristedar,<br>A-14, High Court Employees Society, Parijat Nagar, N-4, CIDCO, Aurangabad.<br>Mob. No. 98224 25407 /<br>87889 35021 | 24th December, 2021<br>To<br>28th December 2021 |
| Shri Syed Javeed Syed Hafiz<br>Court Sheristedar,<br>H.No. 6-13-555, Silk Mill Gulshan Colony, Paithan Road, Aurangabad.<br>Mob. No. 89999 89658 | 29th December 2021<br>To<br>2nd January, 2022 |

**In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Christmas Vacation 2021.**

**Note : <u>All the matters listed during Christmas Vacation will be heard physically</u>.**

High Court of Bombay,
Bench at Aurangabad

Sd/-

Date : 21/12/2021 REGISTRAR (JUDICIAL)